

## Annexure-9

Name of the Corporate Debtor: ER TEXTILES LIMITED- UNDER CIRP; Date of Commencement of CIRP: 14.01.2022; List of Creditors (Version-4) as on: 30/06/2022

## List of Other Creditors (Other than financial creditors and operational creditors)

SI No.	Name of Creditor	Details of Claim received		Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	M/s. Annapoorani Textiles Pvt Ltd	28.03.2022	18,63,85,104.00	NIL	Unsecured	NO	NO	NO	NIL	NIL	NIL	18,63,85,104.00	The said claim is submitted by the Lessee with which the CD had entered into an agreement to lease its factory premises. There is no commercial transaction arising out of any purchase order placed by CD upon the Lessee.
<b>Total</b>			<b>18,63,85,104.00</b>	<b>NIL</b>	<b>NA</b>	<b>NO</b>	<b>NO</b>	<b>NO</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>18,63,85,104.00</b>	<b>NA</b>



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